



**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

40. I.A. 2575/2021

IN

C.P(IB) -2677/(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.06.2023**

NAME OF THE PARTIES: Union Bank of India

V/s.

Rajahmundry Godavari Bridge Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the Applicant, Mr. Parth Shah a/w Mr. Aditya Sharma i/b Adv. Aniruth Purusothaman and counsel for the Respondent, Mr. Ishtiyah Ali i/b Orbit Law Services are present for physical hearing.

Resolution Professional, Mr. Sanjay Mishra having Registration No. IBBI/IPA-001/IP-P01047/2017-2018/11730 is hereby directed to appear in person on the next date of hearing failing which the conduct of Resolution Professional shall be intimated to IBBI chairman for initiating appropriate disciplinary proceedings.

Registry is directed to communicate this order to the Resolution Professional forthwith.

List this matter on **17.08.2023**.

Sd/-

MADHU SINHA  
Member (Technical)  
--Rajeev--

Sd/-

H. V. SUBBA RAO  
Member (Judicial)